Nala, under PS Kistaram in Sukma District of Chhattisgarh, Left Wing Extremists (LWE) triggered an IED blast targeting a Mine Protected Vehicle carrying personnel of 212 Battalion of CRPF moving from Kistaram to recently established Palodi Post. 09 CRPF personnel were martyred and 02 seriously injured in the incident.

(b) and (c) The predictable and repetitive nature of some of the work being undertaken by the SF like road protection and administrative movements makes them vulnerable. The LWE are sometimes able to take advantage of this despite all precautions. Standard Operating Procedures (SOPs) are in place laying down precautionary measures required to be taken for conduct of operations and against IEDs.

Human trafficking in the country

- 4228. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the total number of cases registered for human trafficking across States in the country in the last three years, the details thereof, State-wise; and
- (b) the measures adopted by Government to curb human trafficking into the country and from the country, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per information provided by the National Crime Records Bureau, State/UT-wise details of number of cases of trafficking reported/registered in the years 2014, 2015 and 2016 are given in Statement (See below).

(b) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order and protection of citizens primarily rests with respective State Governments. However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of the States and UTs by providing them regular guidance through various advisories issued on human trafficking from time to time. MHA also advises the Ministry of Women and Child Development and the Ministry of Labour and Employment for rehabilitation of victims of trafficking, and to keep a watch on fraudulent placement agencies in States which dupe unscrupulous victims in the garb of providing employment. The Ministry of Railways has also been advised by MHA to alert GRP and other railway staff to keep a close vigil on any suspicious activity of women and children being transported through Railways for the purpose of trafficking. Advisory regarding associating Sashastra Seema Bal (SSB) and Border Security Force (BSF) in crime meetings taken by the SPs of the districts has been issued.

Unstarred Questions

The Ministry of Home Affairs has also provided financial assistance to States to set up Anti Human Trafficking Units and also provides guidance to Nodal Officers of Anti Human Trafficking Units in handling human trafficking cases.

For dealing with cross border trafficking, MHA has signed bilateral Memoranda of Understanding for Prevention of Human Trafficking with the Governments of Bangladesh, UAE and Cambodia. India has also signed the SAARC Convention on Prevention and Combating Trafficking in Women and Children in Prostitution. India has ratified the United Nations Convention on Transnational Organized Crime (UNCTOC) which has as one of its Protocols, Prevention, Suppression and Punishment of Trafficking in Persons, particularly Women and Children.

Statement State/UT-wise detail of cases of trafficking reported/registered during 2014, 2015 and 2016

Sl. No.	State/UT	2014	2015	2016
1.	Andhra Pradesh	4	190	239
2.	Arunachal Pradesh	39	11	2
3.	Assam	105	183	91
<i>3.</i> 4.	Bihar	85	52	43
5.	Chhattisgarh	80	65	68
6.	Goa	32	30	40
7.	Gujarat	60	383	548
8.	Haryana	44	75	51
9.	Himachal Pradesh	8	11	8
10.	Jammu and Kashmir	2	2	0
11.	Jharkhand	148	228	109
12.	Karnataka	317	379	404
13.	Kerala	5	23	21
14.	Madhya Pradesh	41	49	51
15.	Maharashtra	356	692	517
16.	Manipur	39	1	3
17.	Meghalaya	5	1	7
18.	Mizoram	0	0	2

0

7

0

17

5235

200

0

1

0

1

7143

177

0

7

66

0

0

8132

[4 April, 2018]

Unstarred Questions 199

Note: Data for the year 2014 and 2015 is provisional.

Dadra and Nagar Haveli

Daman and Diu

Delhi UT

Lakshadweep

Puducherry

Total

Source: Monthly Anti Human Trafficking.

32.

33.

34.

35.

36.

Written Answers to

Ganja and liquor sold illegally in New Delhi

- 4229. SHRI P. BHATTACHARYA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether ganja (cannabis) and liquor are being sold illegally in some residential houses of transit camp, Raghubir Nagar, New Delhi;
- (b) whether *satta*, gambling and other illegal activities are also running in some residential houses of above mentioned area;
 - (c) if so, what actions have been taken to stop these activities;
- (d) whether there will be CCTV monitoring and police surveillance over the area; and